

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
NEW HORIZONS ASPHALT PRIVATE LIMITED**

RELEVANT PARTICULARS	
1. Name of corporate debtor	New Horizons Asphalt Private Limited (Formerly Known as GP Global Asphalt Private Limited.) (Formerly Known as Gulf Asphalt Private Limited)
2. Date of incorporation of corporate debtor	04.04.2011
3. Authority under which corporate debtor is incorporated / registered	Registered of Companies-Ahmedabad
4. Corporate Identity No. of corporate debtor	U11100GJ2011PTC108646
5. Address of the registered office and principal office (if any) of corporate debtor	Plot No. 745, GIDC, Manjusar, Taluka-Savli, , Vadodara, Gujarat, India, 391775
6. Insolvency commencement date in respect of corporate debtor	13th March 2024 (Order was downloaded on 18th March, 2024 from the NCLT, Website.)
7. Estimated date of closure of insolvency resolution process	180 days From the Insolvency Commencement i.e. 08th September 2024
8. Name and the registration number of the insolvency professional acting as interim resolution professional	Name : Parag Sheth IBBI Registration no. : IBBI/IPA-002/IP-N00142/2017-18/10381
9. Address and e-mail of the interim resolution professional, as registered with the Board	404, Sachet II, Opp. GLS University, Maradia Plaza Lane, C G Road, Ahmedabad 380006. Email ID : pksheth@hotmail.com
10. Address and email to be used for correspondence with the interim resolution professional	404, Sachet II, opp. GLS University, Maradia Plaza Lane, C G Road, Ahmedabad 380006. Email ID : cirp.newhorizons@gmail.com
11. Last date for submission of claims	03rd April, 2024
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Relevant Forms Download Link : https://ibbi.gov.in/en/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal , Ahmedabad Bench has ordered the commencement of a Corporate Insolvency Resolution Process of the M/s New Horizons Asphalt Private Limited (Formerly Known as GP Global Asphalt Private Limited)(Formerly Known as Gulf Asphalt Private Limited) on 13th March, 2024. Order was downloaded from the NCLT website on 18th March, 2024.

The creditors of New Horizons Asphalt Private Limited (Formerly Known as GP Global Asphalt Private Limited.)(Formerly Known as Gulf Asphalt Private Limited), are hereby called upon to submit their claims with proof on or before 03rd April, 2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 20.03.2024

Place: Ahmedabad

Parag Sheth
Parag Sheth
(Interim Resolution Professional)
In the Matter of New Horizons Asphalt Private Limited (Under CIRP)
(Formerly Known as GP Global Asphalt Private Limited.)
(Formerly Known as Gulf Asphalt Private Limited)
IBBI/IPA-002/IP-N00142/2017-18/10381
AFA valid upto 10/12/2024

